Annexure - 1

Name of the corporate debtor: Bhaskar Shrachi Alloys Limited Date of commencement of liquidation: 29,04.2020 List of stakeholders as on: 31.12.2020

## List of secured financial creditors

(Amount in ₹)

		Name of creditor	Identification No.	Details of claim		Details of claim admitted											(Amount in 4)
SI. No				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total	Amount of contingent claim			Amount of claim under verification	Remarks, if any
	11	State Bank of India	NA	27-05-2020	1,34,55,96,340		Secured Loan (Including Principal and Interest)	-	Yes	1. First Charge on the entire existing and future assets of the Company and Assets created for the Induction Furnace Project for Billets.  2. Hypothecation of Inventory, receivables, and all other current assets of the Company.  3. Equitable mortgage over the factory Land and Building at Raturia, Angadpur, Durgapur. (Land Area 8.08 Acre, Lessor Asansol Durgapur Development Authority, Lease Period – 60 years, Lease Commencing from 14.11.1995, 27.05.1998 and 10.11.1998, Deed No – I-4241/1999, I-1590/1996 and I-4247/1999)	-	68.71%		-		-	It includes an amount of Rs. 32,35,845/- reimbursed by SBI to meet CIRP expenses. The same has been claimed by SBI at the time of submission of claim during Liquidation Period.
			NA	21-12-2020	32,35,845	32,35,845	CIRP Cost	-	Yes		-		-	-	-	-	
					1,34,88,32,185	1,34,88,32,185					-	68.71%	-	-	-	-	